GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4962 ANSWERED ON:02.09.2011 FAKE CURRENCY Singh Shri Dhananjay

Will the Minister of FINANCE be pleased to state:

- (a) the number and value of fake currency notes in circulation in the country;
- (b) whether the Government has taken any initiative to stop the circulation of fake currency in the economy; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): There is no estimate of the counterfeit notes in circulation in the country.
- (b) & (c): The steps taken by the Government to curb circulation of FICN in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Additional security features have also been incorporated in the bank notes in 2005 to make counterfeiting very difficult. To strengthen the security of bank notes further, incorporation of latest security features is underway. A High Level Committee headed by the Union Home Secretary comprising officials from central agencies and other senior police officials has been constituted to monitor and draw a comprehensive strategy to combat FICN. Similar bodies have also been set up in the States. In addition, Government of India have nominated the Central Bureau of Investigation as the Nodal Agency to monitor investigation of fake currency note cases. The RBI has also strengthened the mechanism for detection of counterfeit notes by the Banks.